

CORRIGENDUM

SMALL CAUSES COURT, MUMBAI

Change in Schedule of Interview (Oral) for the post of Clerk-Typist

All the shortlisted candidates appearing for Interview for the post of Clerk-Typist are hereby requested to take a note of the change of schedule of the time of oral Interview.

Hence, all the shortlisted candidates to attend Oral Interview for the post of Clerk-Typist, as per Schedule mentioned below, at Additional Registrar's Chamber , 1st Floor, Old Building, Court of Small Causes, Mumbai :

Sr. No.	Date of Interview	Serial Number of above mentioned List		Time
1	23/08/18	1 to 35		12.00 noon
2	24/08/18	36 to 70		12.00 noon
3	25/08/18	Batch-I	71 to 100	09.00 a.m.
		Batch-II	101 to 130	12.00 noon
4	27/08/18	131 to 165		12.00 noon
5	28/08/18	166 to 200		12.00 noon
6	29/08/18	201 to 235		12.00 noon
7	30/08/18	236 to 265		12.00 noon

Note 1 :	The Chief Judge reserve a right to change/ modify the Date and Time of above mentioned Schedule, as an when need arises.		
Note 2 :	All the Candidates to submit, the attested copies of the following certificates and Original thereof, at the time to interview :-		
	i]	Certificate or proof of date of birth (Leaving/ Birth Certificate/ SSC)	

	ii]	Certificate of having passed the qualifying examination/ degree.
	iii]	Statement of marks obtained at the qualifying examination / degree
	iv]	Certificate of character certifying that he/she bears good moral character from two respectable persons. If Character Certificate signed by persons other than referred to in main application then affidavit to that effect be submitted.
	v]	Certificate about prescribed knowledge in Computer operation issued by University/ Institute as mentioned in the column of qualification.
	vi]	Certificate of requisite speed in English and Marathi Typing issue by Bureau of Government Examinations, Maharashtra State, or Government Board or I.T.I.
	vii]	Disability Certificate issued by the Civil Surgeon / Medical Superintendent of concerned District Government Hospital, if applicable.
	viii]	A caste certificate from such authority as may be prescribed by the Government, wherever applicable.
	ix]	Declaration of Small Family [Form "A"(Original)] which is available below the Advertisement.
	x]	No objection certificate from the department if candidate is in Government Service.
	xi]	If Candidate is Project Affected, submit the Certificate for the same.
	xii]	Hall Ticket and Photo Identity Proof.

By Order,

COURT OF SMALL CAUSES }
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MUMBAI : 06TH AUGUST, 2018 }

Sd/-
(N. W. Sawant)
I/C. Registrar